Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pratibha Krushi Prakriya Limited Date of Commencement of Liquidation: 09-04-2025; List of Stakeholders as on Date: 09-04-2025; Name of IP: Mr. Prashant Jain; Process Number: 1; Last 5 digitof registration number: 12131

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	3042260453.38	9	2777302047.10	0	0	264958406.36	Annexure 3
4	Unsecured financial creditors	2	61628451.84	1	28288499.34	0	0	33339952.50	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	8	1185667.00	8	1133667.00	0	52000	0	Annexure 6
7	Operational creditors (Government Dues)	5	687534145.31	3	105657435.31	0	0	581876710	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	39	545427323.42	34	146744774.55	0	387993021.15	10689527.72	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		64	4338036040.95	55	3059126423.3	0	388045021.15	890864596.58	